

filed the present application afresh for withdrawal of the CIRP of the Corporate Debtor i.e. M/s Sky built Pvt. Ltd. Taking note of the aforesaid circumstances we condone the delay in filing the aforesaid application and set the Corporate Debtor out of the rigor of the CIRP. The aforesaid Interlocutory application 589/2023 is allowed and Company Petition 1063 of 2019 stands closed. File be consigned to record.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

SHRI H.V. SUBBA RAO
Member (Judicial)